

ITEM NO.302

Court 3 (Video Conferencing)

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7220-7221/2017

(Arising out of impugned final judgment and order dated 29-04-2016 in CWP No. 19148/2010 29-04-2016 in COCP No. 1135/2012 passed by the High Court Of Punjab & Haryana At Chandigarh)

MUNICIPAL CORPORATION FARIDABAD

Petitioner(s)

VERSUS

KHORI GAON RESIDENTS WELFARE ASSOCIATION (REGD.)
THR ITS PRESIDENT & ORS.

Respondent(s)

(SLP(C)NOS.7220-7221/2017, W.P.(C)NOS.657/2021 AND 788/2021 - RELATES TO THE ISSUE OF DEMOLITION.I.A.NO.91157/2021 AND 101169/2021 (APPLICATION FOR DIRECTION) IN SLP(C)NO.7220-7221/2017 ARE SIMILAR TO THE ISSUES RELATED TO BATCH OF CASES I.E. C.A.NOS.10294/2013 ETC., AND TO BE LISTED ALONGWITH C.A.NOS.10294/2013 ETC.

IA No. 137085/2021 - APPLICATION FOR PERMISSION
IA No. 130276/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 94719/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 57354/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 91157/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 110223/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109330/2021 - CLARIFICATION/DIRECTION
IA No. 89574/2020 - CLARIFICATION/DIRECTION
IA No. 112023/2021 - CLARIFICATION/DIRECTION
IA No. 101169/2021 - CLARIFICATION/DIRECTION
IA No. 94720/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 103155/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 48851/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 48850/2021 - EXEMPTION FROM FILING O.T.
IA No. 109331/2021 - EXEMPTION FROM FILING O.T.
IA No. 110209/2021 - INTERVENTION APPLICATION
IA No. 130271/2021 - INTERVENTION APPLICATION
IA No. 94717/2021 - INTERVENTION APPLICATION
IA No. 112022/2021 - INTERVENTION APPLICATION
IA No. 90923/2021 - INTERVENTION APPLICATION
IA No. 101159/2021 - INTERVENTION APPLICATION
IA No. 137086/2021 - INTERVENTION/IMPLEADMENT
IA No. 91893/2020 - INTERVENTION/IMPLEADMENT
IA No. 109328/2021 - INTERVENTION/IMPLEADMENT
IA No. 89573/2020 - INTERVENTION/IMPLEADMENT
IA No. 101155/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 48843/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 94724/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 103153/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 110714/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P. (C) No. 788/2021 (X)

("The matter pertains to issue of demolition"

IA No. 105404/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 84840/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 145048/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 105406/2021 - EXEMPTION FROM FILING O.T.

IA No. 92555/2021 - EXEMPTION FROM FILING O.T.

IA No. 92554/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 84845/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105412/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 657/2021 (PIL-W)

(THIS MATTER PERTAIN TO ISSUE OF "DEMOLITION"

IA No. 68638/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 10-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Parties:

Mr. Tushar Mehta, Ld. SG

Mr. Anil Grover, Sr AAG

Mr. BK Satija, AAG/AOR

Mr. Samar Vijay Singh, AOR

Mr. Rahul Khurana, Adv

Mr. Satish Kumar, Adv

Mr. Sanjay Kumar Visen, AOR

Ms. Babita Mishra, Adv

Mr. Arun Bhardwaj Sr. Adv

Mr. Samar Vijay Singh Addl AG

Mr. Vishwa Pal Singh, AOR

Mr. Rahul Kumar Sharma, Adv

Ms. Gauraan Bhardwaj, Adv

Mr. Abhishek Sharma, Adv

Mr. Nikhil Bhardwaj, Adv

Mr. Vishwa Pal Singh, AOR

Mr. Brijender Singh Dhull, Adv

Ms. Kiran Bala Dewangan, Adv.

Mr. Jhingan Ashwani Omprakash, Adv.

Ms. Aishwarya Bhati, Ld ASG
Mr. S.K Singhanian, Adv
Mr. Sumit Teterwal, Adv
Mr. Vanshdeep Dalmia Mr.
Chinmayee chandra, Adv
Mr. Gurmeet Singh Makker, AOR

Mr. J.K. Sud, Ld ASG
Ms. Vimla Sinha, Adv
Mr. Kamalendra Mishra, Adv
Mr. Sugosh Subramanyam, Adv
Mr. Manish, Adv
Mr. Manish, Adv
Mr. Vikas Bansal, Adv
Mr. Amrith Kumar, AOR

Mr. Sanjay Parikh, Sr Adv
Ms. Srishti Agnihotri, AOR
Ms Tripti Poddar, Adv
Mr. Satwik Parikh, Adv
Ms. Sanjana Grace Thomas, Adv

Mr. Colin Gonsalves, Sr. Adv
Ms. Kawalpreet Kaur, Adv.
Ms. Hetvi Patel, Adv.
Mr. Haider Ali, Adv.
Mr. Satya Mitra, AOR

Mr. Colin Gonsales, Sr. Adv.
Ms. Anupradha Singh, Adv
Ms. Kawalpreet Kaur, Adv
Mr. Haider Ali, Adv
Ms. Hetvi Patel, Adv
Ms. Amiy Shukla, AOR

Mr. Arijit Parsad, Sr. Adv
Mr. Vikas Verma, Adv
Ms. Sapna Verma, Adv
Mr. Shafik Ahmed, Adv
Mr. Mohd. Jawaid Hussain Khan, Adv.
Mr. Rahul Yadav, Adv.
Mr. Durgesh Gupta, Adv
Mr. Vinod Kumar Goyal Adv
Mr. Satish Solanki, Adv.
Mr. V. Elanchezhiyan, AOR

Mr. Anurag Kulharia, Adv
Mr. Madhavi Agrawal, Adv
Mr. Vaibhav Niti, AOR
Mr. Divyanshu Agrawal, Adv

Mr. Tejaswi Kumar Pradhan, AOR

Mr. Binay Kumar Das, AOR

Mr. Vedant Singh, AOR

Mr. Zubair Ahmed, Adv.

Mr. Suresh Chand Sati, Adv.

Ms. Ratneshwar Das, Adv.

Mr. Vijay Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 161770 of 2021 in W.P.(C.) No.788/2021

Mr. Bhardwaj, learned counsel appearing for the petitioner - Municipal Corporation Faridabad submits that he has not been supplied with the copy of the application. He assures that the grievance made in the application or any other grievance brought to his notice by Mr. Sanjay Parikh, learned senior counsel appearing for the respondent(s) will be appropriately redressed at the earliest opportunity.

List this application on 07.01.2022.

SLP(C) No(s). 7220-7221/2017, W.P.(C) No. 657/2021 and W.P.(C) No. 788/2021

List these matters on 17.12.2021

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)